



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

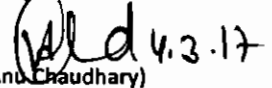
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 06-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	D.B. Civil Review No. 65/2016 in D.B. Civil Misc. Application No. 413/2016 In D.B. Civil Misc. Appeal No. 2873/2014	Dr. Veerbhan	Dr. Sonal
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Misc. Petition No. 3823/2015 Smt. Dhanvantri Vs. State	Manish Gupta	Akshay Sharma
3	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Petition No. 249/2017 Mukul Nand Kishore Koshti Vs. State	Sanjay Sharma	N.S. Shekhawat, PP
4	Sh. Vinodi lal Mathur Advocate	S.B. Cr. Misc. Petition No. 6426/2016 Mudabbir Khan Vs. State	Mahesh Gupta	Rizwan Ahmed
5	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 14592/2014 Anil Kumar Smt. Shashi Verma	Ajay Gupta	Ram Rakh Sharma
6	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1033/2017 Sirajuddin Khan Vs. State	Madhav Mitra	Akshat Chaudhary
7	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 4532/2016 Smt. Anju Rathan Vs. Sant Kumar Rathan	Pradeep Chaudhary	Sandeep Pathak
8	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 1214/2016 Smt. Nisha Vs. Sandeep Kumar Choudhary	Virendra Dave	Rajneesh Gupta
9	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Writ Petition No. 13759/2016 Devendra Kumar Vyas Vs. Ashok Kumar Vyas	D.K. Garg	Manish Kumar Sharma
10	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2501/2015 Smt. Anita Sharma (Chandrakala) Vs. Pushpendra Deep Pataliya	Prahlad Sharma	Bharti Sharma
11	Smt. Nirmala Sharma, Advocate	S.B. Civil Transfer Petition No. 152/2015 Smt. Madhvi Soni Vs. Deepak Soni	Gajendra Sharma	Amit Kumar Soni
12	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
13	Sh. Harish kumar Tripathi, Advocate	D.B. Civil Misc Appeal No. 3595/2015 Smt. Seema Vs. Narendra Kumar	Alias Khan	R.R. Goyal
14	Sh. Ravi Bhojak, Advocate	S.B. Civil Writ Petition No. 8939/2016 Swati Aahuja Vs. Anuj Marwah	Ashok Mishra	Pankaj Gupta
15	Ms. Archana Mantri, Advocate	S.B. Cr. Revision No. 1455/2016 Mohammad Saabir Vs. Smt. Jaibun Khatoon	Vinod Pathak	Suresh Kumar
16	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Bail No. 1337/2017 Ganga Dhar Meena Vs. State	Deepak Khandelwal	S.K. Saini
17	Ankur Rastogi Advocate	S.B. Cr. Revision Petition No. 2001/2016 Udaram Meena Vs. Smt. Prabhati Devi	H.S. Sinsinwar	Bharti Sharma
18	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 495/2016 Ram Krishna Sharma Vs. State	O.P. Mishra	Aditya Bohra

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

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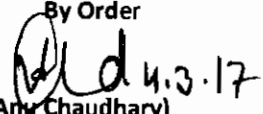
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Cause List Date 07-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Writ Petition No. 13607/2016 & 13606/2016 Smt. Radha Vs. Manoj Saraf	Kapil Gupta	O.P. Mishra
2	Sh. G.K. Garg, Sr. Advocate	Civil Appeal No. 2091/2007 Peeru Lal Vs. Teekam Chand	S.S. Shamsbery	S.K. Bhattacharya
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Misc. Appeal No. 3284/ 2005 Amit Singh Vs. Smt. Rekha Rani	D.V. Tholia	Shalini Sheoran
4	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Revision No. 46/2016 connected with 45/2016 Satish Agarwal Vs. State	Brij Sharma	Rahul Agarwal
5	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 8152/2016 Smt. Kavita Bajya @ Guddi Vs. Shankar Lal	Y.C. Sharma	
6	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Writ Petition No. 370/2017 Omprakash Vs. Radheyshyam	J.P. Goyal	R.K. Agarwal
7	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 190/2003 Smt. Lad Bai Vs. Sri Chand	Manish Sharma	V.K. Tamolia
8	Sh. Alok Garg Advocate	S.B. Cr. Revision Petition No. 515/2015 Sarita Vs. Pradeep	Girish Khandelwal	Vikram Singh
9	Sh. Ajay Bajpai Advocate	S.B. Cr. Misc. Petition No. 2442/2016 & 5412 Tulsiram Kanwariya Vs. State	Suresh Sahnii	Banwari Sharma
10	Sh. Ashok Sharma Advocate	S.B. Civil Transfer Application No. 135/2016 Neelam Chabra Alias Neelu Chabra Vs. Manish Kumar Jain	Amit Gupta	Vijay Choudhary
11	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 4803/2016 Sukhbeer Vs. State	Ghansham Sharma	Dileep Sinsinwar
12	Sh. S.P. Mathur, Advocate	S.B. Civil Writ Petition No. 900/15, 13282/14 , 996/15 &1894/15 Smt. Anjana Vs. Sandeep Kumar	Nirmal Kumar Goyal	Deshraj Kalwania
13	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2007 & 1425/2007 Bhagwan Sahay Vs. State	S. R. Surana	M.P Khandelwal

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